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1	2					3	4	5	6
82	Gijarat Urban Develop	men	t •	•	•	76 3	5,0	0.4	20 5
83	Third Bombay Water Su	ipply	and S	Sewera	age	137.6	99	81	13
84	UP. Urban Developme	ent	٠		•	158 7	63	9.2	13.4
85	Madras Water Supply a	nd S	anitat	юл.		69 31	•	74	5.0
86	H.D F.C.					250 0		83 9	66.5
87	Tamil Nadu Urban De	velo	pment	t		282 4		22.8	15 8
88	Hyderabad Water Suppl	lyan	d San	itatio	۵.	79.9		••	
89	Third Population .	•			٠	86.5	97	6.5	20 1
90	IV Population		•		•	67.2	24	6.2	14 5
91	V Population.		•	•	٠	53.5	•	2.9	3 0 9
92	VI Population.			•		125 1	• •		6.0
93	Vocational Training.	•			٠	276.8		•	27 8
94	Tecanician Education I	•	•	٠	•	260.0	•	••	•
95	Tamil Nadu Nutrition.				•	95 8			

Norms regarding minimum working days in Courts

950, SHRI PASUMPON THA. KIRUTTINAN. SHRI V. GOPALSAMY.

Will the Minister of LAW AND IUSTICE be pleased to refer to the answer to Unstarred Question 1851 given in the Rajya Sabha on the 23rd August, IFO and state:

(a) whether any norms regarding the asimimum number of working days in a year in each court have been laid down, If so, the details thereof; and

(b) what other steps are being congedered by Government to ensure that sourts in Delhi function properly in view of ever increasing backlog of cases?

THE MINISTER OF COMMERCE WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUS-TICE (SHRI SUBRAMANIAN SWA-MY) (a) A norm of minimum 210 working days in a year is being followed by the High Cours. In practice the various High Courts tend to work more.

(b) The Judge strength of the Delhi High Court has been increased from time to time. The various recommendations contained in the Arrears Commutee (Malimath Committee) Report including the ones like creation of more posts in the subordinate judishery, procedural improvements, modernisation of office equipment, improvements in the day to day working etc. , have theen forwarded to all concened including the Delhi High Court.

Exploitation of Laterite in Ocime

951 SHRI KRISHAN RUMAR BIRLA. Will the Minister of STEEL AND MINES be pleased to state.

(a) what is the anaual import of platinum and what is the expenditure (in foreign exchange) incurred on the imports; (b) what is the annual estimated production of platinum within the country and what percentage of the demand is met by imports;

(c) whether it is a fact that there are vast unexploited laterite deposits in Orissa; and

(d) if so, what efforts have been made so far to exploit laterite deposits in Orissa stating the results achieved and what is the programme, if any, to exploit these deposits?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI BASAVARAJ PATIL) (a) 4054 Troy ozs. of platinum metal Was imported during 1989-90 valued at Rs. 3 52 crores.

(b) There is no production of platinum metal within the country .and entire requirement is met through imports.

(c) and (d) Investigations for assesting the potential platinger in laterites in Orissa are in progress and are yet to be completed.

Decline in the export of handicrafts

952.; SHIM KRISHNA KUMAR MREAK: Will the Minister of TEXTILES be pleased to state: to Questions

(b) if so, what is the comparative percentage of decline in the exports of handicrafts during '1987, 1988, 1989 and since the begining of 1990;

(c) what is the country's estimated share in the total world trade of handicrafts;

(d) what are the main causes for the decline in the exports of handicrafts statung the names of the countries where exports have declined; and

(e) what steps government propose to take to boost the exports of handicrafts?

THE MINISTER OF TEXTILES AND FOOD PROCESSING INDUS-TRIES (SHRI HUKUMDEO NARAYAN YADAV): (2) MR. Mr.

(b) Does not arise.

(c) The country's estimated share in the total world trade of handicrafts is about 1.5 for angle.

(d) Proes met anise.

(e) A seatement is attached.

Statement

The following steps have been taken to boost the export of handicrafts including handknotted

(I) Cash Compensatory Support (CCS)

SI. No.	Export Breiluct	2	%-rate of CCS on FOB value	
I	2		. 9	
(i) H	and crafts other than these made of Jute	•	10	
(ii) Ju	ite Handicrafts		12	
-(n1) H	and knotted woollen carpets having FOB value	; ;		
(a) above Rs 650/- per sq m'r	•	18	
(b) above Rs 250/- but upto Rs 650/- per sq. m ^t r	•	15	
(0)) רנוי Rs 250/_ persa mtr	٠	8	

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